

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes;

(b) Seven in I.F.S.

Three in I.A.S.

One in I.P.S.

(Information regarding other services is being collected and will be laid on the table of the House.)

(c) Selection for appointment to the I.F.S. was made by a Special Selection Board of the Ministry of External Affairs in accordance with the decision of the Cabinet. The selections made by this Board were exempted from the purview of the Union Public Service Commission by a special notification. Selection to the I.A.S. and I.P.S. was made by the special Emergency Recruitment Board appointed by the Government of India. The Chairman of the Union Public Service Commission was the Chairman of this Board.

INVESTMENTS IN PAKISTAN

***2220. Shri Tulsidas:** Will the Minister of Finance be pleased to state:

(a) the present total investments in Pakistan by the Indian industrial and trading concerns separately;

(b) whether any licences are issued for this purpose by the Government of India; and

(c) if so, the conditions for the same?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) Government have no information.

(b) and (c). Normally, investment of Indian capital in foreign countries including Pakistan is not permitted except in the case of opening of branches of trading, banking and insurance concerns. In all such cases approval of the Government of India is required for investment abroad and each case is considered on merits.

AID FROM SOVIET RUSSIA

***2222. Shri R. P. Garg:** Will the Minister of Finance be pleased to state:

(a) whether India has been offered any financial aid by Soviet Russia recently;

(b) if so, how much; and

(c) whether Government have decided to accept it?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) No, Sir.

(b) and (c). Do not arise.

RESTRICTIONS ON VISITS OF FORMER RULERS TO FOREIGN COUNTRIES

***2230. Shrimati Maydeo:** Will the Minister of Home Affairs be pleased to state whether any restriction is imposed by Government on the number of foreign trips the former rulers of States in India may make?

The Deputy Minister of Home Affairs (Shri Datar): There are no special restrictions which apply only to Rulers.

REORGANISATION OF SERVICES

***2232. Shri A. R. Sewal:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an officer-on-special-duty was sent by the Government of India to organise the services after the integration of the States in Himachal Pradesh; and

(b) if so, whether he has submitted his report?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) Information is being collected from the Government of Himachal Pradesh, and will be placed on the Table of the House when received.

INSURANCE COMPANIES

***2233. Shrimati Sucheta Kripalani:** Will the Minister of Finance be pleased to state:

(a) the expense ratio allowed to the managements of the Insurance Companies at present; and